

**2018**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

**No. 1350- R (JS)**

**Dated, Calcutta, 04<sup>th</sup> April, 2018**

In terms of Notification No. 1333-R (JS) dated 02.04.2018, this is for further information of all concerned that the following Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/CJM/ACJM, now posted as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the vacancies in Fast Track Courts.

Further information to all eligible candidates will follow in due course.

<b>Sl. No.</b>	<b>NAME OF THE OFFICERS</b>	<b>PRESENT POSTING</b>
1.	<b>Shri Pradip Kumar Ray</b>	CJ(SD), 2 <sup>nd</sup> Court, Krishnanagar, Nadia
2.	<b>Shri Arabinda Pant</b>	Judge, 2 <sup>nd</sup> Labour Court, Calcutta, on deputation
3.	<b>Shri Fatik Chandra Mondal</b>	CJ(SD), Arambagh, Hooghly
4.	<b>Shri Hidayatullah Bhutia</b>	CJM, Balurghat, Dakshin Dinajpur
5.	<b>Shri Tito Rob</b>	Registrar, District Judge's Court, Burdwan
6.	<b>Shri Sridhar Chandra Su</b>	CJ(SD), Bongaon, North 24-Parganas
7.	<b>Salim Ahmed Ansari</b>	CJM, Cooch Behar
8.	<b>Shri Sabyasachi Chatteraj</b>	Registrar, District Court, Paschim Medinipur
9.	<b>Smt. Mukulika Sinha</b>	CJ(SD), 1 <sup>st</sup> Court, Purulia
10.	<b>Shri Sudip Bhattacharya</b>	Law Officer, Directorate of Drug Control, Govt. of W.B.
11.	<b>Shri Sanjay Chowdhury</b>	CJ(SD), Tehatta, Nadia
12.	<b>Shri Arjun Mukherjee</b>	Registrar, Barasat, North 24-Parganas
13.	<b>Shri Krishna Murari Prasad Gupta</b>	ACJM, Islampur, Uttar Dinajpur
14.	<b>Shri Ratan Kumar Gupta</b>	CJM, Burdwan
15.	<b>Shri Sumit Adhikari</b>	Registrar, Alipore, South 24-Parganas
16.	<b>Shri Rajesh Guha Ray</b>	CJ(SD), Ghatal, Paschim Medinipur
17.	<b>Shri Biswajyoti Chatterjee</b>	CJ(SD), Chanchal, Malda
18.	<b>Shri Sadhan Mondal</b>	CJM, Hooghly
19.	<b>Shri Sisir Kumar Meyur</b>	CJ(SD), 2 <sup>nd</sup> Court, Sadar, Paschim Medinipur
20.	<b>Shri Suresh Singh</b>	CJM, Raiganj, Uttar Dinajpur
21.	<b>Shri Manoj Kumar Prasad</b>	CJM, Malda
22.	<b>Shri Priyajit Chatterjee</b>	CJM, Darjeeling
23.	<b>Shri Guru Das Biswas</b>	Competent Authority, Metro Railway, Calcutta, on deputation,
24.	<b>Shri Surajit Seal</b>	Judge, Bench-2, PSCC, Calcutta
25.	<b>Shri Ramendra Nath Makhal</b>	Judge, 1 <sup>st</sup> Labour Court, Calcutta
26.	<b>Shri Tarun Kumar Mondal</b>	CJ(SD), 2 <sup>nd</sup> Court, Baruipur, South 24-Parganas
27.	<b>Shri Prasun Ghosh</b>	CJM, Paschim Medinipur

28.	<b>Shri Debasis Chowdhury</b>	CJ(SD), Diamond Harbour, South 24-Parganas
29.	<b>Shri Prakash Chandra Barman</b>	CJM, Suri, Birbhum
30.	<b>Smt. Kumkum Chattopadhyay</b>	CJM, Purulia
31.	<b>Shri Nirupam Kar</b>	CJM, Tamluk, Purba Medinipur
32.	<b>Smt. Bipasha Mandol (Das)</b>	Dy. A.G.O.T. Govt. of W.B.
33.	<b>Abu Helal Manjurur Rahaman</b>	CJ(SD), Ranaghat, Nadia
34.	<b>Shri Debanjan Ghosh</b>	Deputy Registrar, WB Human Rights Commission, on deputation
35.	<b>Shri Sarad Kumar Chettri</b>	CJ(SD), Jangipur, Murshidabad
36.	<b>Smt. Soma Chakraborty</b>	Deputy Registrar, West Bengal Taxation Tribunal
37.	<b>Shri Ananta Kumar Bardhan</b>	CJ(SD), 5 <sup>th</sup> Court, Alipore, South 24-Parganas
38.	<b>Shri Pradip Kumar Gangopadhyay</b>	CJM, Alipore, South 24-Parganas
39.	<b>Shri Ananta Kumar Singha Mahapatra</b>	CJM, Bankura
40.	<b>Smt. Mandakranta Saha</b>	CJ(SD), 2 <sup>nd</sup> Additional Court, Burdwan
41.	<b>Smt. Suparna Bandyopahyay (nee Ghosh)</b>	Secretary, DLSA, Purba Medinipur
42.	<b>Shri Arup Roy</b>	CJM, Nadia
43.	<b>Smt. Arpita Ghosh</b>	CJ(SD), Haldia, Purba Medinipur
44.	<b>Shri Bikash Lama</b>	ACJM, Tehatta, Nadia
45.	<b>Karim Ur Reza</b>	Senior Municipal Magistrate, Calcutta
46.	<b>Shri Sandip Karmakar</b>	CJM, Barasat, North 24-Parganas
47.	<b>Shri Indranil Chatterjee</b>	CJ(SD), Alipurduar, Jalpaiguri
48.	<b>Smt. Ratna Roy</b>	CJ(SD), Serampore, Hooghly
49.	<b>Shri Sandip Chakrabarti</b>	ACJM, Asansol, Burdwan
50.	<b>Shri Soumendra Nath Roy</b>	Secretary, DLSA, Balurghat, Dakshin Dinajpur
51.	<b>Shri Lilamoy Mondal</b>	CJ(SD), Sealdah, South 24-Parganas
52.	<b>Shri Sourav Bhattacharya</b>	Jt. Registrar, O.S., High Court, Calcutta
53.	<b>Shri Anan Chattopadhyay</b>	Registrar, City Civil Court, Calcutta
54.	<b>Shri Asish Gupta</b>	Secretary, DLSA, Raiganj, Uttar Dinajpur
55.	<b>Smt. Leena Goldar</b>	ACJM, Ghatal, Paschim Medinipur
56.	<b>Sushmita Mukerji</b>	ACJM, Kandi, Murshidabad
57.	<b>Smt. Dipa Shyam Ray</b>	CJ(SD), 1 <sup>st</sup> Court, Asansol, Burdwan
58.	<b>Smt. Anindita Ganguli</b>	CJ(SD), 2 <sup>nd</sup> Court, Rampurhat, Birbhum
59.	<b>Smt. Barnali Das Gupta</b>	Secretary, DLSA, Birbhum
60.	<b>Shri Abhijit Ghosh</b>	ACJM, Alipore, South 24-Parganas

All the above eligible Judicial Officers are directed to send 3 sets of their contested judgements, each containing 10 judgements (5 Civil and 5 Criminal), preferably of recent time (if not available, the judgements delivered during previous postings may be sent) through the District Judge concerned, addressing the office of the undersigned so as to reach this Hon'ble Court **by 30.04.2018, positively**.

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days between 11-00 a.m. to 4-30 p.m.

**By Order,**

Sd/-

**Registrar (Judicial Service)  
High Court, Appellate Side**

**2018**  
**High Court, Appellate Side**  
**Calcutta**

No. 1884-A

Dated, Calcutta the 04<sup>th</sup> April, 2018

**From: Sri Subhasis Dasgupta,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To : All the District Judges of West Bengal including A & N Islands**  
**The Chief Judges of (i) City Civil Court (ii) City Sessions Court**  
**(iii) Presidency Small Causes Court, Calcutta**

Sub: Court's Notification No. 1350-R(JS) dated 04.04.2018 containing names of 60 eligible WBJs officers coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge, for filling up (20) vacancies in Fast Track Court.

Sir/Madam,

I am directed to forward herewith a copy of Court's Notification bearing No. 1350-R(JS) dated 04.04.2018, duly published in the Court's website which will speak for itself on the subject captioned above and to request you to inform all the eligible Judicial Officers of your judgship, asking them to submit 3 sets of judgements, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered during recent time (if not available, the judgements delivered during holding of previous postings may be submitted) so that the same, having been received are forwarded so as to reach this Hon'ble Court **by 30.04.2018, positively.**

This may be treated as important and urgent.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (between 11.00 a.m. and 4.30 p.m.), over Phone No. (033)-2254-8065/8226/2243-6080.

Yours faithfully,

Sd/-  
(Subhasis Dasgupta)  
Registrar (Judicial Service)

Encl: as stated

**No. 1885-A - 1890-A**

Copy with a copy of Notification No. 1350-R(JS) dated 04.04.2018 forwarded to :

1. **Secretary, Judicial Department, Government of West Bengal,** Writers' Buildings, Kolkata - 700001 for information and with request to forward a copy of the same to the concerned officers who are posted on deputation and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.
2. **The Member Secretary, State Legal Services Authority, West Bengal,** City Civil Court Building (1<sup>st</sup> Floor), 2 & 3 Kiran Sankar Ray Road, Kolkata - 700001 for information and with request to forward a copy of the same to the concerned officer(s) who is/are posted as Secretary, DLSA and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.
3. **The Registrar, Original Side, High Court, Calcutta,** for information with request to forward a copy of the same to Sri Sourav Bhattacharya, Jt. Registrar, O.S., High Court, Calcutta, for his information and necessary action.
4. **Sri Gurudas Biswas,** Competent Authority, Metro Railway, 39/1, Rashbehari Avenue, Kolkata - 700026
5. **Sri Ramendra Nath Makhal,** Judge, 1<sup>st</sup> Labour Court, N.S. Buildings, Kolkata - 700001
6. **Sri Arabinda Panti,** Judge, 2<sup>nd</sup> Labour Court, N.S. Buildings, Kolkata - 700001

... for information and necessary action.

Encl: as stated

Sd/-  
**Registrar (Judicial Service)**